

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 25 of 2016 &
IA NO. 71 of 2016**

Dated: 24th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jaiprakash Power Ventures Ltd. ...Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh
Mr. Pratyush Singh
Mr. Varun Singh

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Umesh Prasad a/w
Mr. Ashok Upadhyay (Rep.) for R.1

Mr. G. Umapathy a/w
Mr. Anurag Naik
Mr. K. K. Agrawal (Reps.) for R.2

ORDER

Arguments are concluded.

Judgment is Reserved.

**(I. J. Kapoor)
Technical Member**

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**(Justice Ranjana P. Desai)
Chairperson**